

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 207/2019 in
OA No. 2855/2012**

This the 11th day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sh. Mukesh Chander & others
(All through Mukesh Chander)
681, Sec-46, Faridabad.Petitioner

(None present)

VERSUS

Sh. Manoj Kumar, IAS
The Managing Director
Delhi Transport Corporation
IP Estate, IP Depot
New Delhi-110002. Respondent

(through Ms. Arati Mahajan Shedha with Ms. Swati)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

None for the applicant.

2. In view of the order dated 26.09.2019, the CP is closed. Notice issued to the respondent is discharged.

**(A.K. Bishnoi)
Member (A)**

**(S.N.Terdal)
Member (J)**

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